## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTIFICATION Dated 6th March, 2025

**No.HCM.II/184/2015-Estt/Pt./180:** In pursuance of the Hon'ble Full Court Resolution dated 20<sup>th</sup> February, 2025, in view of administrative exigency and for better administration of justice, the Hon'ble High Court of Meghalaya is pleased to transfer and post the following Judicial Officers as under:-

SI. No	Name of the Judicial Officer	Present Posting	Now transferred and posted as	Vice
1.	Smti.Gabriella Simre.D.Sangma	Judicial Magistrate First Class, West Jaintia Hills District, Jowai holding additional charge as Judicial Magistrate First Class in-charge of Amlarem Sub- Division and also as Principal Magistrate, JJB, West Jaintia Hills District	Judicial Magistrate First Class, South West Garo Hills District, Ampati. She shall also hold additional charge as Principal Magistrate, JJB, South West Garo Hills District, Ampati.	<ol> <li>Shri Michael Gare Momin who is transferred and posted as Judicial Magistrate First Class, West Garo Hills District, Tura etc;</li> <li>Shri L.Mac Mewan Ammiel Rymbai who is transferred and posted as Judicial Magistrate First Class, West Jaintia Hills District, Jowai &amp; Amlarem etc</li> </ol>
2.	Shri Michael Gare Momin	Judicial Magistrate, South West Garo Hills District, Ampati.	Judicial Magistrate First Class, West Garo Hills District, Tura. He shall also hold additional charge as Principal Magistrate, JJB, West Garo Hills District, Tura.	Shri L. Mac Mewan Ammiel Rymbai who is transferred and posted as Judicial Magistrate First Class, West Jaintia Hills District, Jowai and Amlarem Sub- Division etc.
3.	Shri L. Mac Mewan Ammiel Rymbai	Judicial Magistrate, West Garo Hills District, Tura holding additional charge as	Judicial Magistrate First Class, West Jaintia Hills District, Jowai. He shall also hold additional charge	Smti.Gabriella Simre.D.Sangma who is transferred and posted as Judicial Magistrate First Class, South

Principal	as Judicial	West Garo Hills
Magistrate, JJB,	Magistrate First	District, Ampati etc.
West Garo Hills	Class, Amlarem	
District and	Sub-Division and	•
Principal	Principal	· ·
Magistrate, JJB,	Magistrate, JJB,	
South West Garo	West Jaintia Hills	
Hills District.	District, Jowai.	

The above Judicial Officers shall complete pending orders/judgments and shall join their respective place of posting on the forenoon of the 1<sup>st</sup> April, 2025.

The above Judicial Officers shall be stationed at their respective District headquarters and shall not leave station without permission of the competent authority.

The Judicial Magistrate First Class, Amlarem Sub-Division shall hold Court at Amlarem on any two days every week as may be decided by the concerned District & Sessions Judge.

By order,

## **REGISTRAR GENERAL**

Memo No. HCM.II/184/2015-Estt/Pt./180-A Dated Shillong the 6<sup>th</sup> March, 2025

- 1. The P.P.S. to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
- 7. The District & Sessions Judge, Jowai/Tura/Ampati for kind information.
- 8. The Accountant General (A&E), Shillong for information.
- 9. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 10. The Treasury Officer, Jowai/ Tura/Ampati for information and necessary action.
- 11 The System Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
- 12. Office File.

6/3/25

REGISTRAR GENERAL